Declaration of Assets and Liabilities

Year....2023-24.....

I,....Mithlesh Bhagat ,... son/daughter/wife of ..Sri Shiv Bhagat, aged 47 yrs, belonging to Stenographer & Private Secretary services and presently working as Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**

040 ((24/19) (Assets in joint name indicating the extent of joint ownership will also have to be given)

OKV I	Šr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
1				Sangeeta Bahagat	Atul sagar	Reyansh	
((i)	Cash	32,150=00	14,300=00	-	<u>=</u>	-
	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Saving A/C Rs. 3,40,015/- PPF- Rs. 8,60,963/- Post Office Saving A/c- Rs. 1,08,498/- Post Office(F.D) Rs. 10,50,000/-	S.B.I Saving A/c Rs.7,69,339/- PNB Saving A/c-Rs.11,502/- PPF-11,14,666/- Post Office (F.D) 5,00,000/-	23.7		-
(i	iii)	Bonds, Debentures and Shares in companies	Super BB - Rs.44,284/-	Golden A double - Rs. 41,460/- Rs 42,000/-	-		-
(i	(v)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. & Sum Assured Rs. 1.513200978 RS. 100000/- 2.513760366 Rs. 100000/- 3.517334013 Rs. 375000/- 4.516868083 Rs. 200000/- 5.516861406 Rs. 500000/- 6. HDFC Life ProGrowth Super II Rs. 500000/- 7. ABSLI Guaranteed Milestone Rs. 360000/- 8. ABSLI Life Income Plus	LIC Policy No. & Sum Assured Rs. 1.513771187 RS. 100000/- 2.516850375 Rs. 250000/-	-	- 3	
			Rs. 792285/- 9.ABSLI Fortune Elite Plan Rs.1000000/- 10. ABSLI Nishchit Ayush Plan- 2000000/-			77 TH 12 (12 A 14 (10 A)	ipon L
(\		Motor Vehicles (details of make, etc.)	Maruti Suzuki Celerio Vxi BRO1CS -2938	tiki klaston Vebresa (data maka ete		eru - Suz Chimio M C. CS 2	81 / - 1
(v		Jewellery (give details of weight and value)	75 gm Gold	190 gm Gold 250 gm Silver	1-	aga Ca	-
	s o ii	Other assets, such as values of claims / nterests	- onds / shares / Debentur		-		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee. 10000

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		7		-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Shivpuri Chitkoha 3.5937 dismil Agreement made with builder for construction of apartment on conversion basis			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Radhe Krishna Apartment Flate No. 4/A, Gola Road, Patna-801503		-	-	
(v)	Others (such as interest in property)	-		-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 24 th Jan. 2024.
(a)	(i) Loans from Banks	State Bank of India, Patna	22,52,000/-
	(ii) Loans from financial institutions	entre de la company	en frachetar
	(iii) Government Dues:(a) dues to departments dealing with government accommodation		id mit Liest I Referents dealles e
	(b) dues to departments dealing with supply of water	- A h) neesk	d-o-rith ents dealing
	(c) dues to departments dealing with supply of electricity	-	Termore Season
	(d) dues to departments dealing with telephones		Charthert at as From
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	en e
	(f) Other dues, if any	81000	-

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2023-24 Income Tax Rs.91,948/- PAN No. AUXPB3407H	A-Y 2023-24 Income Tax Rs. 67,754/- PAN No. AQQPB4131K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		- Trate of trate and the control of
	(iii) Sales Tax [Only in case of proprietary business]		- Indiana -
	(iv) Property Tax	-	- Tax

C.	Personal	Detail
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Personal Detail	
GPF/CPF/PRAN No.	:- PTS/BLA-1212
Gender	:- M (M/F)
Date of Birth	:- 1 5 0 7 1 9 7 6 (DD/MM/YY)
Class/Group	:- B (A/B/C)
Cader	:- Stenographer & Private Secretary Services (Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)

Home District Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee:..Mithlesh Bhagat.....

Designation:.....Private Secretary...... Department......Bihar Vidhan Sabha, Patna

Note:

Place:.....Patna..... Date: 07 12/2024

> Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.